

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

ITEM No. 122
(IB)-3280(ND)2019

IN THE MATTER OF:

Dinesh Sanitary Store ... Applicant

Vs.

M/s Oasis Buildmart (India) Pvt. Ltd. ... Respondent

Order under Section 9 of IBC.

Order delivered on 19.03.2021

Coram:

DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)
MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the Respondent :

ORDER

IA No. 340/ND/2021:

For further arguments on 01.04.2021.

IA No. 364/ND/2021:

As per the order dated 11.03.2021, Resolution Professional was directed to file report with respect to the claims of applicants' in IA No. 364/ND/2021.

Mr. Rai, Learned Counsel for the Resolution Professional seeks and granted time to file reply in IA No. 364/ND/2021 and IA No. 676/ND/2021 which shall comply the details of the status of these applicants.

List on 10.05.2021.

Sd/-
SUMITA PURKAYASTHA
MEMBER (TECHNICAL)

Sd/-
DR. DEEPTI MUKESH
MEMBER (JUDICIAL)

MUKESH